

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 03.03.2016

ORDER NO. 35 of 2016

Hon'ble President is pleased to partially modify the sitting notified vide Order No. 23 of 2016 for CESTAT, Delhi to the extent indicated below:-

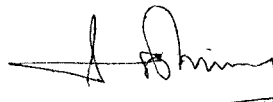
On 04.03.2016 at 10.30 A.M Hon'ble Ms. Archana Wadhwa, Member (Judicial) will hear Single Member Bench matters as notified.

On 04.03.2016 at 02.30 P.M. Hon'ble Sh. S.K.Mohanty, Member (Judicial) will also hear the following Difference of Opinion matter

1. ST/255/2009 with ST/CO/121/2009


From 07.03.2016 to 29.4.2016 at 10.30 A.M or until further orders, whichever is earlier Hon'ble Ms. Archana Wadhwa, Member (Judicial) and Hon'ble Shri B. Ravichadran, Member (Technical) will hear Customs and Service Tax Division Bench matters.

By Order


3/3/16
(A.Mohan Kumar)
Registrar

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Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 03.03.2016

ORDER NO. 36 of 2016

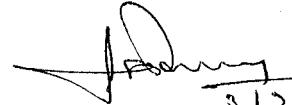
Hon'ble President is pleased to partially modify the sitting notified vide Order No. 24 of 2016 for CESTAT, Mumbai to the extent indicated below:-

On 11.3.2016 at 10.30 A.M Hon'ble Shri M.V. Ravindran, Member (Judicial) and Hon'ble Shri Raju, Member (Technical) will hear the following ROM application :

ST/ROM/92116/16-Mum in ST/85770/16-Mum

On that day Hon'ble Shri S.S. Garg, Member (Judicial) and Hon'ble Shri C.J. Mathew, Member (Technical) will hear Single Member Bench matters

By Order


2/3/16

(A.Mohan Kumar)
Registrar

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